

September 1954 in reply to the debates on the Indian Tariff (Second Amendment) Bill, 1954.

LAHORE TRANSIT CAMP

*1446. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of inmates in the transit camp for displaced persons at the D.A.V. College, Lahore, on the 1st August, 1954;

(b) the longest period for which any present inmate has had to remain there; and

(c) whether the camp is to be continued in future?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 177.

(b) A family of 2 members since 19th April, 1954.

(c) The present sanction is upto the end of February 1955. The question of continuance beyond that date will be considered at the appropriate time.

INDUSTRIAL UNEMPLOYMENT

*1452. **Shri B. C. Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) the industries in which employment has fallen in recent months due to the slump in exports and lack of raw materials; and

(b) the number of persons rendered unemployed?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Manganese Ore is the only industry where employment has suffered in recent months because of slump in the export trade. No industry has received a set-back on account of lack of raw materials.

(b) No assessment has been made.

INTER-STATE SEMINARS

*1455. **Shri S. C. Samanta:** Will the Minister of Planning be pleased to state:

(a) whether Government have accepted the recommendations of the

Inter-State seminars organised by the Community Projects Administration up till now; and

(b) if so, to what extent?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The seminars were organised to bring together the different categories of key staff employed by the State Governments on the Community Development Programme with a view to exchanging ideas and experiences and arriving at, as a result of group thinking, certain important methods of approach. Summary Records containing the observations and conclusions have been forwarded to the State Governments for information and necessary action.

SALT

*1459. **Shri Ajit Singh:** Will the Minister of Production be pleased to state whether Government have taken any steps to help the manufacture of salt on scientific lines in the private sector in the country?

The Minister of Production (Shri K. C. Reddy): Yes. A statement is laid on the Table of the Lok Sabha detailing the steps taken by Government in this direction. [See Appendix VIII, annexure No. 95.]

TUNGABHADRA HYDRO-ELECTRIC PROJECT

*1466. **Shri Viswanatha Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that disputes have arisen between the Governments of Andhra and Mysore regarding the Tungabhadra Hydro-electric Project;

(b) the points of difference between them; and

(c) the steps, if any, taken by the Government of India to settle the dispute?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) and (c). Do not arise.